

Complaints Committee (ICC) in accordance with the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 as a mandatory disclosure under the Companies Act, 2013. The Ministries/Departments alongwith Department of Personal & Training in Government of India have also been advised to ensure the compliance of the Act time to time.

(c) The Ministry of Women and Child Development had issued advisories to all States/UTs Government on 23rd December, 2013 and 27th October, 2014 to ensure effective implementation of the Act. The Associated Chambers of Commerce & Industry of India (ASSOCHAM), Federation of Indian Chambers of Commerce and Industry (FICCI), Confederation of Indian Society, Chamber of Commerce & Industry (CCI), and National Association of Software and Services Companies (NASSCOM) have been requested to ensure effective implementation of the Act amongst their members in private sector entities.

Multi-Sectoral Nutrition Programme

2880. SHRI K. K. RAGESH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the status of the Multi-sectoral Nutrition Programme to Address the Maternal and Child Undernutrition implemented in 200 High Burden Districts across the country;

(b) the State-wise details of the progress, against the objectives set by the Centre; and

(c) the State-wise details of the total fund allotted for the project for each fiscal year and the total utilization?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Multi-sectoral Nutrition programme to address Maternal and Child Under-Nutrition in 200 high-burden districts, which aims at prevention and reduction in child under-nutrition (underweight prevalence in children under 3 years of age) and reduction in levels of anaemia among young children, adolescent girls and women had been launched in January 2014. The requisite start-up funds had been released to the respective States /UTs for implementing the programme.

(c) The State-wise allocation of funds is given in the Statement.

Statement*Funds released under Multi-sectoral Nutrition Programme during 2013-14*

| Sl. No. | Names of States | No. of districts | Centre: State cost share | Amount sanctioned by GoI (₹ in lakh) |
|---------|------------------|------------------|-----------------------------|--|
| 1. | Assam | 03 | 90:10 | 150.00 |
| 2. | Bihar | 12 | 75:25 | 475.00 |
| 3. | Chhattisgarh | 03 | 75:25 | 125.00 |
| 4. | Jharkhand | 01 | 75:25 | 62.00 |
| 5. | Madhya Pradesh | 25 | 75:25 | 881.00 |
| 6. | Odisha | 06 | 75:25 | 238.00 |
| 7. | Rajasthan | 16 | 75:25 | 602.00 |
| 8. | Uttarakhand | 02 | 90:10 | 112.00 |
| 9. | Uttar Pradesh | 32 | 75:25 | 1105.00 |
| 10. | Andhra Pradesh | 03 | 75:25 | 7.50 |
| 11. | Gujarat | 15 | 75:25 | 7.50 |
| 12. | Haryana | 05 | 75:25 | 7.50 |
| 13. | Himachal Pradesh | 03 | 90:10 | 9.00 |
| 14. | Karnataka | 04 | 75:25 | 7.50 |
| 15. | Maharashtra | 20 | 75:25 | 7.50 |
| 16. | Nagaland | 01 | 90:10 | 9.00 |
| 17. | Punjab | 06 | 75:25 | 7.50 |
| 18. | West Bengal | 03 | 75:25 | 7.50 |
| TOTAL | | 163 | | 3820.5 (38.20 crore) |